GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 3680 TO BE ANSWERED ON 22ND MARCH, 2023

NATIONAL BROADBAND MISSION IN JAUNPUR

3680. SHRI SHYAM SINGH YADAV:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of progress made with regard to the National Broadband Mission in Jaunpur district;

- (b) the details of the efforts being undertaken by the Government for the same;
- (c) the estimated cost, funds allocated and spent so far with regard to this mission in Jaunpur; and
- (d) the time-frame by which the objectives of the Mission are likely to be achieved in Jaunpur?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) Progress with regard to the National Broadband Mission in Jaunpur district is as below:
 - (i) Broadband Connectivity to Villages The mobile wireless broadband coverage has been provided in all 3284 villages in Jaunpur District. Under BharatNet project, 1220 Gram Panchayat (GPs) have been made Service Ready in Jaunpur District.
 - (ii) Fiberization Total Cumulative Optical Fibre Cable (OFC) laid in Jaunpur District is approximately 5760 KMs upto February 2023.
 - (iii) Towers 1426 towers have been installed in Jaunpur District up to February 2023.
 - (iv) Fiberization of Telecom Towers/ Base Transceiver Station (BTS) –33.87 % of Telecom Towers/ BTSs are fiberized in Jaunpur District up to February 2023.

(b) Department of Telecommunication (DoT) has notified Indian Telegraph Right of Way Rules, 2016 (ITRoW Rules) and its amendments (2021, 2022) for standard procedure, charges, documents for Right of Way (RoW) permission for deployment of telecom infrastructure and DoT regularly follows up with States / UTs so that they may adopt the Central Indian Telegraph Right of Way Rules, 2016 and amendment thereof.

GatiShakti Sanchar Portal - a Centralised RoW portal was launched on 14th May 2022 and onboarded / integrated for all 36 States /UTs to accept, process and approve Right of Way (RoW) applications for both Optical Fiber Cable (OFC) and Towers through single interface. The portal is also integrated with central ministries viz. Ministry of Railways, Ministry of Road, Transport and

Highways (MoRTH), Ministry of Environment, Forest and Climate Change (MoEFCC) and Ministry of Defence. The portal enables applicants like Telecom Service Provider / Infrastructure Provider (TSP/IP) to apply for RoW approvals to various agencies of State/UT Governments, local bodies and Ministries at one common/ single portal. Dashboard has been enabled on the portal to view the State/ district wise status of applications, pendency, approvals, etc. DoT regularly follows up with States / UTs to review pendency of RoW applications for faster clearances.

State Broadband Committee (SBC) has been constituted under the chairmanship of Chief Secretary in each State /UT wherein Right of Way (RoW) and other issues faced by Telecom Service Providers / Infrastructure Providers (TSPs /IPs) are raised and resolved. Moreover, District Level Committee (DLC) has also been constituted under the chairmanship of District Magistrate wherein execution and operational local issues are intended to be resolved.

(c) Rs 44.48 Crore has been spent so far under BharatNet project through Universal Service Obligation Fund (USOF) in Jaunpur District.

(d) As per objective of National Broadband Mission, the Broadband Connectivity to all villages in Jaunpur District has been achieved. Target for Tower Density of One per Thousand population and 70% of fiberization of Towers is to be achieved by 2024-25.
